

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 29 of 2013 &**  
**IA No. 45 of 2013 &**  
**IA 193 and 204 of 2014**

**Dated : 30<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Nabha Power Ltd. & Anr. ... Appellant(s)**

**Versus**

**Punjab State Power Corporation Ltd..**  
**& Anr. .... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. S.Ganesh Sr. Adv.  
Mr. Aniket Prasoon  
Ms. Mandakini Ghosh

**Counsel for the Respondent(s):** Mr. M.G.Ramachandran  
Mr. Anand K.Ganeshan for R-1

Ms. Shikha Ohri  
Mr. Ruth Elwin for R-2

**ORDER**

Post the matter for further hearing on **07.05.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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